



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/37/2017  
NAME OF THE PETITIONER : VIJAYAKUMAR K KHATRI  
NAME OF THE RESPONDENT : SAI FORGE PVT LTD & 2 OTHS.  
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1-	T. Poornam R. Sahana	Counsel for Petitioner	
2.	T. K. Bhaskare Raviadresh Abhinav Abhinav Keeethu	Counsel for Respondents	

**ORDER**

Counsels for both the parties are present. Counsel for the Petitioner filed IA/207/2017 to which Counsel for the Respondent has filed reply. Matter is posted for argument in the said IA. Put up on 12.01.2018 at 10.30 A.M.

ghk

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MEMBER (JUDICIAL)